

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26025/2005
(From the judgement and order dated 07/12/2004 in CMWP No. 14076/2003
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHARAT SANCHAR NIGAM LTD. & ANR.

Petitioner(s)

VERSUS

GHANSHYAM SINGH ARYA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP, PERMISSION TO BRING ADDL. FACTS
and prayer for interim relief and office report))

Date: 24/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. Pavan Kumar, Adv.

For Respondent(s) Mr. Ashok Kumar Sharma, Adv.
Mrs. Mani Mittal, Adv.
Mr. Shiv Sagar Tiwari, Adv.
Mr. Sanjay Misra, Adv.

UPON hearing counsel the Court made the following
ORDER

List next week.

[Meenu Sethi]
Court Master

[Pushap Lata Bhardwaj]
Court Master